### GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

### LOK SABHA UNSTARRED QUESTION NO. 1011 TO BE ANSWERED ON 08.02.2024

# PUBLIC PROCUREMENT POLICY

### 1011. SHRI S. VENKATESAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2018 has been notified under section 11 of MSMED Act, 2006;

(b) if so, the percentage of public procurement from Micro, Small and Medium Enterprises (MSMEs) by Ministries/Departments/Public Sector Undertakings (PSUs) in the financial years from 2019-20 to 2022-23 and in April to December in the financial year 2023-24, Ministry/Department/PSU-wise;

(c) whether the Ministries/Departments/PSUs have not fulfilled the norms set by above policy to procure minimum of twenty five per cent of the Government procurement from MSMEs in the above-said period and if so, the details thereof; and

(d) the action taken/being taken against Ministries/Departments/PSUs which fail to comply the said norms for the Government procurement from MSMEs?

#### ANSWER

# MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a): Yes, the Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2018 has been notified under section 11 of MSMED Act, 2006.

(b) & (c): The Ministries/Departments/PSUs have fulfilled the norms set by the public procurement policy to procure minimum of twenty five per cent of the Government procurement from MSMEs in the above-said period. The details thereof are given below:

Financial Year	2019-20	2020-21	2021-22	2022-23	2023-24 (April to December)
GovernmentProcurementfromMSEsbyMinistries/Departments/PSUs(As on 02.02.2024)	29.69%	29.21%	32.52%	37.14%	32.87 %

(d): As informed by Department of Public Enterprises, Ministry of Finance, the non-compliance of public procurement targets by CPSEs affects their annual MoU score.